

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(12)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/248/ (IB)/2017
NAME OF THE PETITIONER(S) : QUALITY MILLS STORES
NAME OF THE RESPONDENT(S) : RAJALAKSHMI PAPER MILLS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Revathi M kannan
for Rahul Babji

Counsel for Petitioner

Revathi

A. G. SATHYA NARAYANA
A-10. MYLSAMY

For Respondents

Shree

ORDER

Counsel for petitioner present and stated that in compliance to the settlement talks, payment of Rs,4,50,000/- was not made and the cheque presented to the bank was dishonoured. In view of the circumstances, the counsel submitted that they are ready to argue the matter. Counsel for respondent present and prayed time for making his submissions. Time extended at request. Put up on 08.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)